

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 234/MP/2017

Date: 15.10.2018

To,

Addl. General Manager (Regulatory),
MP Power Management Company Limited,
Block No. 11, Shakti Bhawan, Rampur,
Jabalpur- 482008 (M.P)

Sir,

Subject: Petition No. 234/MP/2017- MPPMCL vs RRVPNL & ors

Ref: Your Letter No. CGM (Regulatory)/429 dated 9.10.2018

With reference to your letter dated 9.10.2018 on the above mentioned subject, I am to inform that your request for extension of time for submission of report has been allowed till November, 2018. You are requested to ensure filing of the report within the timeline mentioned.

This has approval of the Commission.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)